## COURT-II IN THE APPELLATE TRIBUNAL FOR ELECTRICITY

(Appellate Jurisdiction)

## APPEAL NO. 279 OF 2015 & IA NO. 871 OF 2018

Dated: 24<sup>TH</sup> October, 2018

Present: Hon'ble Mr. Justice N.K. Patil, Judicial Member

Hon'ble Mr. S. D. Dubey, Technical Member

In the matter of:

M/s Aryan Coal Beneficiation Pvt. Ltd. .... Appellant(s)

Versus

Gujarat Electricity Regulatory Commission &Ors. .... Respondent(s)

Counsel for the Appellant(s) : Mr. Matrugupta Mishra

Mr. Ankita Bafna Mr. Lakhyajit Singh

Counsel for the Respondent(s) : Mr. C. K. Rai

Mr. Sachin Dubey for R-1

Mr. M.G. Ramachandran Ms. Ranjitha Ramachandran

Ms. Poorva Saigal Ms. Swapna Seshadri Ms. Neha Garg for R-2

Mr. Jitender Kumar for R-4

## <u>ORDER</u>

List the matter for hearing on <u>19.11.2018</u> as agreed by the learned counsel appearing for both the parties.

(S. D. Dubey) Technical Member (Justice N. K. Patil) Judicial Member

PR/PK